

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/3345/2006,3344/2006

Date 03/06/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
1. M/S STANDARD ISPAT LTD. 2, M/S STANDARD FERRO ALLOYS (P) LTD.,
MANGALAM, 24, HEMANT BASU SARANI, SUITE-
204, KOLKATA
700001
M/S STANDARD ISPAT LTD.

Appellant

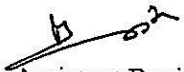
Vs
Respondent

C.C.E. RAIPUR

I am directed to transmit herewith a certified copy of Final order No301-302/2008

Excise dated 21-5-08

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar

(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. RAIPUR

CENTRAL EXCISE BUILDING, DHAMTARI ROAD, TIKRAPARA, RAIPUR 492001.

2. Adv. / Consult

SH. N. K. CHOUDHARY
LID APPELLANT

3. C.D.R.

~~4. J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -I, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

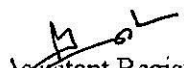
11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No. 70 (Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file


Assistant Registrar
(Excise Appeal Branch)

1 M/S PARKASH SALES CORPORATION
159, CHANDRAPURI GHAZIABAD U.P.

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R.K.Puram, New Delhi-110066.
Principal Bench, New Delhi.

Excise Appeal No.3344-45/06

[Arising out of Order-in-Original No.Commissioner/RPR/65/06
dt.31.3.06 passed by the Commissioner of Central Excise, Raipur)
For approval and signature:

Hon'ble Mr. JUSTICE S.N.JHA, PRESIDENT
Hon'ble Mr. RAKESH KUMAR, MEMBER TECHNICAL

-
1. Whether Press Reporters may be allowed to see:
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
 2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
 3. Whether their Lordships wish to see the fair :
copy of the order?
 4. Whether order is to be circulated to the :
Department Authorities:
-

M/s. Standard Ispat Ltd. &
M/s. Standard Ferro Alloys(P) Ltd. Appellant

Versus

CCE, Raipur

Respondent

Appearance

None For Appellant

Sh. C.S.Rajput, Authorised Departmental Representative(DR) For
respondent

Coram: Hon'ble Mr. JUSTICE S.N.JHA, PRESIDENT
Hon'ble Mr. RAKESH KUMAR, MEMBER TECHNICAL

Date of decision: 21.5.08

FINAL Order No. 301-302 / 08-2008

Per Justice S.N.Jha:

There is no compliance report of order dt.13.3.08. As a matter of fact, there is no appearance on behalf of the appellant though the case was once passed over. Appeals are dismissed for non-compliance. The appellants will be at liberty to apply for revival of the appeals in case the order already stands complied with.

Order dictated in the open Court.

(Justice S.N.Jha)
President

(Rakesh Kumar)
Member Technical

km